

F. No. J-11014/6/2024-Judicial
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi
Dated the 2nd August, 2024

ORDER

With reference to this Department's Order No. J-11014/5/2020-Judicial (Part-1) dated 30.07.2021, the President is pleased to extend the term of Shri Shanti Bhushan. H, Deputy Solicitor General of India, High Court of Karnataka (PB) at Bengaluru, for a further period of one year with effect from 30.07.2024 or till further orders, whichever is earlier.

2. The engagement and professional fee of aforesaid advocate will be governed by the terms & conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 to be read with OM No. 26(1)/2014-Judl. dated 01.10.2015 and instructions issued subsequently through OMs especially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restrictions on panel counsel. The aforesaid OMs are available on official website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.



(Sher Singh Dagar)
Joint Secretary and Legal Adviser

Copy through email to:

1. PS to Hon'ble MoS (I/C) L&J.
2. PSO to Law Secretary / All Additional Secretaries and Joint Secretaries and Legal Advisers in the main secretariat of DoLA.
3. The In-charge, Branch Secretariat, Bengaluru.
4. The Additional SGI for High Court of Karnataka.
5. Shri Shanti Bhushan H., Dy. SGI, High Court of Karnataka (PB) at Bengaluru.
6. The Cash (LA) Section for the payment of retainership fee to aforesaid Dy. SGI.
7. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
8. The Registrar, High Court of Karnataka (PB) at Bengaluru.
9. To upload on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'Orders related to empanelment of advocates for Union of India'.
10. Hindi Section for providing Hindi version of this order.
11. Office / spare copies.



(Kumar Gaurva)
Section Officer (Judicial)
Tel. 011-23384945
Email: judicial-dla@nic.in

F. No. J-11014/5/2020-Judicial (Part-1)
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 30th July, 2021

ORDER

The President is pleased to engage **Shri Shanthi Bhushan. H**, Advocate as Assistant Solicitor General of India for the High Court of Karnataka (PB) at Bengaluru, as mentioned below, for a period of three years with effect from the date of this order or until further orders, whichever is earlier:

HIGH COURT OF KARNATAKA (PB) AT BENGALURU
ASSISTANT SOLICITOR GENERAL OF INDIA

Name of Advocate (Shri)	Contact details	Enrl. No.
Shanthi Bhushan. H	Chamber: No. F-113, Central Chambers, 2-A, 2 nd Floor, 2 nd Main, Gandhinagar, Bangalore-560009 Residence: No. 583, "Hombelaku", 1 st Cross, 3 rd Main, 2 nd Block, R. T. Nagar, Bangalore-560032 Mob: 9448460900, 9986583507 Email: khsbhushan@gmail.com	KAR/2803/2005

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in inside the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

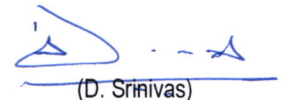
3. Hindi version of this order will follow.



(R. S. Verma)
Additional Secretary

Copy to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. PS to Attorney General of India/PS to Solicitor General of India/PS to all Addl. Solicitors General of India.
3. All Assistant Solicitors General of India in various High Courts.
4. The Registrar, High Court of Karnataka (PB) at Bengaluru.
5. In-charge, Branch Secretariat, Bengaluru
6. Shri Shanthi Bhushan. H, Asst. SGI as above with request to send his Bank Account details etc. to Cash (LA) Section in this Department for the purpose of payment of monthly retainership fee.
7. The Cash (LA) Section, w. r. t. payment of retainership fee to the above Asst. SGI w.e.f. the date of this order.
8. The Pay & Account Office, Department of Legal Affairs, New Delhi.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section'.
11. Guard File/Judicial Section with 5 spare copies.



(D. Srinivas)
Section Officer (Judicial)
Tel. 011-23384945
Email: judicial-dla@nic.in